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O.A. No. 320/02

ORDER DATED 22nd May, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)
Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. T. Rath, Ld. Counsel for the Applicant and Mr. B. K. Mohapatra, Ld. Addl. Standing Counsel for the Respondents. Since it is reported by Mr. Mohapatra Ld. Addl. Standing Counsel that the applicant has already been appointed in another Post Office, Mr. Rath, Ld. Counsel for the applicant is not pressing the matter. Hence without considering the merit of this case this Original Application is dismissed as withdrawn.

~~Member (A)~~

K. Thankappan
MEMBER (J)